

Annexure - 4

Name of the Corporate Debtor: Satra Property Developers Pvt Ltd; Date of commencement of CIRP: 10-08-2020; List of creditors as on: 28-02-2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rupees)

Sr. No.	Name of creditor	Identification No.	Details of Claim Received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not Admitted	Amount of Claim under Verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Guarantee	Whether Related Party?	% voting share in CoC					
1	Anchor Leasing Private Ltd	U31909MH1990PTC056808	24/08/2020	16,61,21,777	11,00,00,000	Unsecured Loan to CD	-	No	5.96	-	-	5,61,21,777	-	
2	Bleu Noir Infrastructure Development Private Limited	U45200MH2007PTC168895	25/08/2020	4,38,481	4,38,481	Unsecured Loan to CD	-	No, It was related party at the time of giving loan	0.02	-	-	-	-	
3	Centrio Lifespaces Ltd	U45201MH2007PLC173246	09/10/2020	42,24,39,886	-	NA	-	No	-	-	-	42,24,39,886	-	
4	Gajendra Investments Ltd	U65990MH1987PLC045488	09/10/2020	20,01,19,044	19,66,30,855	Unsecured Loan to CD	-	No	10.65	-	-	34,88,189	-	
5	Jasmin Estate Developers Private Limited	U74899DL1990PTC038966	04/10/2020	27,16,897	27,16,897	Unsecured Loan to CD	-	No	0.15	-	-	-	-	
6	Lakadawala Developers Pvt. Ltd	U70100MH1998PTC114876	04/10/2020	20,88,75,000	-	NA	-	No	-	-	-	-	20,88,75,000	
7	Pratiti Trading Pvt Ltd	U51909MH1976PTC018985	09/10/2020	8,68,02,019	7,06,11,288	Unsecured Loan to CD	-	No	3.82	-	-	1,61,90,731	-	
8	Robust landscapes Private Limited	U45203MH2010PTC206917	09/10/2020	2,53,21,14,533	-	NA	-	No	-	-	-	2,53,21,14,533	-	
9	VR2 Land Development Pvt. Ltd	U70102MH2007PTC170645	10/10/2020	6,30,397	6,30,397	Unsecured Loan to CD	-	No, It was related party at the time of giving loan	0.03	-	-	-	-	
10	J K & Sons Impex Private Limited	U51909MH2005PTC154648	25/08/2020	2,72,93,093	2,40,69,737	Unsecured Loan to CD	-	No	1.30	-	-	-	32,23,356	
11	Firstwave Developers LLP	AAF-4478	30/09/2020	2,15,52,00,000	-	Unsecured Loan to CD	-	No	-	-	-	-	2,15,52,00,000	
12	Eknath Infrastructure LLP	AAG-8502	29/09/2020	10,69,22,997	-	Unsecured Loan to CD	-	No	-	-	-	-	10,69,22,997	
13	Suraksha Realty Limited	U45201MH2008PLC180675	10/10/2020	30,65,789	-	NA	-	No	-	-	-	30,65,789	-	
14	Shree Naman Developers Pvt Ltd	U70101MH1993PTC074751	29/09/2020	2,65,50,000	-	Unsecured Loan to CD	-	No	-	-	-	-	2,65,50,000	
15	Crescita lifespaces LLP	AAH-8599	20/08/2020	18,76,309	-	NA	-	No	-	-	-	18,76,309	-	
16	IIFL Finance Limited	L67100MH1995PLC093797	07/12/2020	1,86,50,57,790	-	NA	-	No	-	-	-	1,86,50,57,790	-	
17	IIFL Home Finance limited	U65993MH2006PLC166475	08/12/2020	18,54,09,000	-	NA	-	No	-	-	-	18,54,09,000	-	
18	Satra Properties (India) Limited	L65910MH1983PLC030083	20/12/2020	7,87,33,724	7,83,88,060	Unsecured Loan to CD	-	No, It was related party at the time of giving loan	4.24	-	-	3,45,664	-	
19	Gammon Realty Ltd	U45201MH2006PLC165785	22/02/2021	30,00,00,000		Unsecured Loan to CD	-	No	-	-	-	-	30,00,00,000	
				8,37,03,66,736	48,34,85,715		-	-	26.17	-	-	5,08,61,09,668	2,80,07,71,353	

General Notes

1. Claims from certain financial creditors have presently not been admitted due to lack of adequate information and / or supporting documentation. Such claims are currently under verification and may be admitted at a later date subject to additional information/clarifications being provided by the respective financial creditors.
2. Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
3. Claims under verification have not been taken into consideration to ascertain the voting percentage of the financial creditors.
4. The security interest reflected above in favour of the financial creditors is subject to further review.
5. The security interest reflected above is subject to further substantiation/ modification on the basis of additional evidence or clarification.
6. All the aforesaid claims shall be subject to the findings of the report of the forensic/transaction auditor.